

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 494 OF 2022**

**IN THE MATTER OF:**

**Soban Singh Rana**

**.....PETITIONER**

**VERSUS**

**State of Uttarakhand & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES**

**Soban Singh Rana**

**.....PETITIONER**

**VERSUS**

- 1. State of Uttarakhand  
Through Chief Secretary  
Government of Uttarakhand,  
New Building, Uttaranchal Secretariat, 4, Subhash Road,  
Dehradun, Uttarakhand-248001  
Email: [secy-cm-ua@nic.in](mailto:secy-cm-ua@nic.in)**

**Respondent No.1**
- 2. Uttarakhand Pollution Control Board  
94, Haridwar Road, Saket Colony,  
Dharampure, haridwar Road, Nehru Colony,  
Saket Colony, dharampure, Dehradun, Uttarakhand-248001  
Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)**

**Respondent No.2**
- 3. District Magistrate, Uttarkashi  
DM Office, Uttarkashi-249193  
Email: [dm-utt-ua@nic.in](mailto:dm-utt-ua@nic.in)**

**Respondent No.3**
- 4. Mr Roshan Lal Uniyal  
(Project Proponent)  
Village Saini, Block Dunda, District Uttarkashi  
Uttarakhand-249193**

**Respondent No.4**
- 5. National Highway Authority of India  
G-5 & 6 Sector 10 Dwarka N.D.-110075  
Email: [chairman@nhai.org](mailto:chairman@nhai.org)**

**Respondent No.5**
- 6. National Mission For Clean Ganga  
1<sup>st</sup> Floor major Dhyan Chand National Stadium  
India Gate New Delhi-110002  
Email: [admn.nmcg@nic.in](mailto:admn.nmcg@nic.in)**

**Respondent No.6**